

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE-9/2016-17 (Purchase Cell)

Sealed Tenders are invited in favour of Undersigned from bonafide and reputed registered Firms / Suppliers having requisite experience to execute the order for supply of **Brass seal of Patna High Court** for use of the Court within two weeks from the date of Upload on the website of Patna High Court: <http://Patnahighcourt.bih.nic.in> .

Terms & Conditions: -

- (i) The material should be in brass metal.
- (ii) The quality and size (Diameter 7 cm & thickness of seal 1 cm and handle 19 cm) of brass seal can be seen during office hour in the Purchase Cell of Patna High Court.
- (iii) The rate quoted in the tender should be exclusive of all taxes, taxes will be charged as per Bihar Finance Rule.
- (iv) No advance payment shall be made.
- (v) The firms shall submit their bill in triplicate at the time of supply of materials.
- (vi) The Court reserves the right to accept or reject any or all tenders.
- (vii) The firms should have VAT Number and PAN No.
- (viii) Payment will be made through Bank Draft, not in Cash.

A. P. J. Singh
26.9.16

**Registrar (Estab)
Patna High Court.
Patna**